

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

PART I SECTION I

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 64(RE) /1997-2002.

New Delhi , Dated 31ST DECEMBER, 1998

Attention is invited to the Public Notice No. 26/97-2002, dated 14th July, 1997, wherein the conditions and procedures to be followed in respect of export of Sandalwood in the form of heartwood chips, mixed chips, flakes of the Sandalwood Classes mentioned in Annexure I to the said Public Notice, Sapwood chips/powder and Sandalwood dust obtained as waste after the manufacturing process have been specified.

2. The Director General of Foreign Trade hereby makes the following amendment in the Public Notice No. 26/97-2002, dated 14th July, 1997:

"The date of 31st October, 1998 appearing in Paragraph 8 of Public Notice No. 26/1997-2002 dated 14th July, 1997 amended vide Public Notice No. 3(RE-98)/1997-2002 dated 13th April, 1998 shall be further amended to read as 31st March, 1999."

3. All other condidtions of the above mentioned Public Notice shall however remain unchanged.

4. This issues in Public interest.

Sd/-

(N. L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

(P. C. TRIPATHI)

JT. DIRECTOR GENERAL OF FOREIGN TRADE

FOR DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from F.No. 74/5/97-PC.III)

Copy forwarded to :-

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2. Ministry of Environment & Forests (Shri A.R. Chadha, DIG (Forests), Paryavaran Bhawan,

CGO Complex, Lodhi Road, New Delhi.

3. Ministry of Commerce (O&M Section), with 5 spare copies.
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(P. C. TRIPATHI)

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FOR DIRECTOR GENERAL OF FOREIGN TRADE

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